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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narisingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 03 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Adv	9963033314	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	PCS	9700884008	

ORDER


Counsel for Petitioner is present.

Counsel for Respondent is present.

Heard both sides in part. For continuation, list it on 07.01.2020. In the meantime, both sides filed written submissions, if any.

We made it clear that both IAs as well as Main Petition will be heard simultaneously.


Member (T)


Member (J)

Syamala